

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 39

MA 278/2020 MA 279/2020 In CP 861/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 28.03.2024

NAME OF THE PARTIES: **MADHUKAR ICHHARAM TALELE V/s**
TRANZLEASE HOLDINGS (INDIA) PVT
LTD

Section 241-242 of the Companies Act, 2013

ORDER

1. Mr. Rahul D. Oak, Adv for the Petitioner.
2. Learned Counsel appearing for the Respondent no. 2 informs that Respondent no. 2 resigned from the Respondent Company.
3. Respondent no. 2 stated to be the contested Respondent accordingly seeks some time to have further instructions from them.
4. List this matter on **26.04.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna